

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 04.02.2020

NOTICE

Take notice that the following matters listed on 05.02.2020 in Court – II stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 121 of 2019 Part Heard	Martin S.K Golla Vs. Wig Associates Pvt. Ltd. & Ors.	Davesh Bhatia	Praveena Gautam-BOB Mithun Shashank-IBBI Pooja Pandey-R1

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

-sd/-

Registrar